

| Annexure 3   |                                   |                            |                 |                           |                  |   |  |    |                       |                          |                            |  |                              |                                    |                |
|--|-----------------------------------|----------------------------|-----------------|---------------------------|------------------|---|--|----|-----------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|----------------|
| Name of the Corporate debtor: M/s. Karvy Data Management Services Limited ; Date of commencement of CIRP: 15.09.2023; List of Creditors as on : 02.11.2023 |                                   |                            |                 |                           |                  |   |  |    |                       |                          |                            |  |                              |                                    |                |
| List of secured financial creditors (other than financial creditors belonging to any class of creditors)   |                                   |                            |                 |                           |                  |   |  |    |                       |                          |                            |  |                              |                                    |                |
| S.No   | Name of Creditors                 | Details of claims received |                 | Details of claim admitted |                  |   |  |    | Whether related party | % of voting share in COC | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks if any |
|  |                                   | Date of Receipt            | Amount Claimed  | Amount of claim admitted  | Nature of claims | Amount covered by Security Interest   | Amount covered by guarantee  |    |                       |                          |                            |  |                              |                                    |                |
| 1  | IDBI Bank Limited                 | 05-10-2023                 | 16,11,47,569.60 | 16,11,47,569.60           | FC               | Primary Security: First Pari-passu charge on entire current assets (excluding those exclusively charged to BoI) both present and future of the Company along with other WC lenders.<br><br>Collateral: Pari passu first charge on entire fixed assets of the company, both present and future (excluding the assets charged to Bank of India created out of their TL) along with other WC lenders in MBA.   | Guarantees:<br>(i) Corporate Guarantee of Karvy Stock Broking Ltd (holding company)<br>(ii) Unconditional and irrevocable Personal Guarantee of Shri C Parthasarathy, 293/82/a/648, Road No.34, Jubilee Hills, Hyderabad -500 033            | No | 2.522                 | -                        | -                          | -  | -                            | -                                  |                |
| 2  | Bank of Baroda                    | 06-10-2023                 | 54,47,10,662.92 | 54,47,10,662.92           | FC               | 1. First Pari-passu Charge on all current assets, both present and future along with other working capital lenders.<br>2. Pari-passu second charge on all the Fixed assets of the company, both present and future along with other working capital lenders excluding assets financed by Bank of India on   | 1. Corporate Guarantee by M/s. Karvy Stock Broking Limited having networth of Rs. 375.20 Crores as on 31.03.2016<br>2. Personal Guarantee of Chairman of Karvy Group of companies - Mr. C.   | No | 8.524                 | -                        | -                          | -  | -                            | -                                  |                |
| 3  | Punjab National Bank              | 03-10-2023                 | 29,41,86,561.27 | 29,41,86,561.27           | FC               | Nil   | Name of Guarantors:<br>(i) Shri Comandur Parthasarathy, 8-2-2/82/A/648, Plot no. 648, Road No.34, Jubilee Hills, Hyderabad -500 033<br>(ii) Corporate Guarantor: Karvy Stock Broking Ltd   | No | 4.604                 | -                        | -                          | -  | -                            | -                                  |                |
| 4  | Tamilnadu Mercantile Bank Limited | 06-10-2023                 | 52,07,68,179.28 | 52,07,68,179.28           | FC               | Primary:<br>i)Pari passu first charge on the chargeable current assets present and future along with other WC lenders except the rental / receivables from retailers which is exclusively charged to BOI for their TL of ₹61.76 crore<br>ii)Pari passu 2ndcharge on the entire fixed assets along with WC lenders including exclusive security to BOI.<br>(Fixed Assets – Tangible securities of ₹41.72 crore include Plant & Machinery, Computers, Electrical equipments, office equipments and Lease hold improvement. Intangible securities of ₹37.91 crore includes Good will, Product process handling systems and Operating lease rights). Margin: OD – 25%. BG – Cash margin 15%)<br>Collateral:<br>Exclusive Collateral offered to our Bank:<br>-Pledge of shares of KDMSL worth of ₹13.19 crore. [172415 shares of FV ₹10/- and fair value of ₹765.00/- per share as on July 2019] (In DEMAT form) | Personal Guarantee:<br>1.Shri.C.Parthasarathy (Director) (Net worth ₹426.15 crore as on 31.03.18)<br>Corporate Guarantee:<br>-M/s. Karvy Stock Broking Ltd (Ultimate holding company).<br>- M/s Karvy Relity India Limited (Holding Company) | No | 8.150                 | -                        | -                          | -  | -                            | -                                  |                |
| 5  | The South Indian Bank Limited     | 05-10-2023                 | 49,43,14,393.60 | 49,43,14,393.60           | FC               | Primary Security: First Pari-passu charge on entire chargeable current assets of the company<br><br>Collateral: Pari passu second charge on entire fixed assets of the company (both present and future) excluding exclusive security to Bank of India  | Guarantees:<br>i. Personal Guarantee of Mr. C Parthasarathy, chairman<br>ii. Corporate Guarantee of Karvy Stock Broking Ltd  | No | 7.736                 | -                        | -                          | -  | -                            | -                                  |                |
| 6  | Shinhan Bank of India             | 06-10-2023                 | 25,21,23,255.00 | 25,21,23,255.00           | FC               | Primary Security: First Pari-passu charge on entire chargeable current assets of the company<br><br>Collateral: Pari passu second charge on entire fixed assets of the company (both present and future) excluding exclusive security to Bank of India  | Guarantees:<br>i. Personal Guarantee of Mr. C Parthasarathy, chairman<br>ii. Corporate Guarantee of Karvy Stock Broking Ltd  | No | 3.946                 | -                        | -                          | -  | -                            | -                                  |                |

|              |                              |            |                          |                          |    |   |     |    |              |   |   |   |   |   |
|--------------|------------------------------|------------|--------------------------|--------------------------|----|---|-----|----|--------------|---|---|---|---|---|
| 7            | Aditya Birla Finance Limited | 06-10-2023 | 1,24,29,77,493.43        | 1,24,29,77,493.43        | FC | All that part and parcel of land known as Karvy Millennium being Corporate Office located at Plot No. 31/P Part (Southern Part), Sy No. 115/22 and 115/25, Financial District Nanakramguda Village, Serilligampally Mandal, RR District Hyderabad-500032 and bounded as follows: On or towards the North by: Plot No. 31/9, Karvy Selenium<br>On or towards the South by: Plot No. 30, Brigade Towers<br>On or towards the East by: Plot No. 28 & 29<br>On or towards the West by: Existing 24 m wide road<br>Together with easements attached thereto and together with all other buildings and structures standing and to be constructed thereon and all fittings, fixtures, plant and machinery attached to the earth or permanently fastened to anything attached to the earth, both present and future.<br>Security is owned by Karvy Stock Broking Ltd.<br>DATE:<br>Memorandum of Entry for mortgage of property by deposit of title deeds dated 25 <sup>th</sup> March, 2019<br><br>Value of security: Rs. 130,78,88,700/-<br>(Rupees One Hundred and Thirty Crores Seventy Eight Lalchs Eighty Eight Thousand Seven Hundred Only) as on 18 <sup>th</sup> January 2022 | Nil | No | 19.452       | - | - | - | - | - |
| 8            | Bank of India                | 06-10-2023 | 25,53,54,819.00          | 25,53,54,819.00          | FC | 1. Exclusive charge on assets created out of the proposed borrowing i.e., Hardware to be provided to the retailers<br>2. Exclusive charge on rentals/receivables from the retailers   | Nil | No | 3.996        | - | - | - | - | - |
| 9            | DBS Bank India Limited       | 06-10-2023 | 62,74,28,791.36          | 62,74,28,791.36          | FC | Six Lakh Finger print scanners worth Rs. 90.90Cr + GST @18% totalling to Rs. 107.26 Cr. 18.12.2017  | Nil | No | 9.819        | - | - | - | - | - |
| <b>TOTAL</b> |                              |            | <b>4,39,30,11,725.46</b> | <b>4,39,30,11,725.46</b> |    |   |     |    | <b>68.75</b> |   |   |   |   |   |